

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : श्रीमान्, जो टाइम अलाट किया गया है वह कम है। इसको एक्सटेंड किया जाए।

उपसभाध्यक्ष (श्री अरविन्द गणेश कुलकर्णी) : यह बिजनेस एडवाइजरी कमेटी का फैसला है।

श्री नागेश्वर प्रसाद शाही : बिजनेस एडवाइजरी कमेटी अगर गड़बड़ करे तो क्या हम मान लेंगे ?

श्री अनन्त प्रसाद शर्मा (बिहार) : उनकी पार्टी के लोग उसमें नहीं हैं . . .
(Interruptions)

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Shahi, the House has its own conventions. Let them come before it.

SHRI NAGESHWAR PRASAD SHAHI: The House is supreme as against the Business Advisory Committee. We can change the decision of the Business Advisory Committee. So we are not bound by it. We can change it.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You are introducing some new element.

SHRI NAGESHWAR PRASAD SHAHI: Not a new element . . .

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): There are conventions. Mr. Shahi, you are an experienced Member of this House, a long-standing Member. You must know . . .

SHRI NAGESHWAR PRASAD SHAHI: Through you, Sir, I convey to the Leader of the House . . .

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all right.

SHRI NAGESHWAR PRASAD SHAHI: . . . that the time should be extended.

MESSAGE FROM THE LOK SABHA

The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1978.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1978, as passed by Lok Sabha at its sitting held on the 22nd November, 1978."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): The House stands adjourned till 2-30 P.M.

The House then adjourned for lunch at thirteen minutes past one of the clock.

The House reassembled after lunch at thirty-five minutes past two of the clock. the Vice-Chairman (Shri Arvind Ganesh Kulkarni) in the Chair.

REFERENCE TO ALLEGED PAYMENT OF RS. 113 CRORES BY INDUSTRIALISTS TO SHRIMATI INDIRA GANDHI FOR ELECTION PURPOSES—Continued.

श्री अनन्त प्रसाद शर्मा (बिहार) : आज अभी एक स्पेशल मेन्शन के दौरान में श्री महावीर भाई ने एक बहुत ही असत्य का बयान किया है और उन्होंने यह कहा, उपसभाध्यक्ष महोदय, मैं इस बात को कहता नहीं किन्तु उन्होंने एक असत्य का बयान किया है इसलिए . . . (Interruptions).